GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 2632 ANSWERED ON 16.12.2025

PROPERTY CARD ISSUANCE UNDER SVAMITVA

2632. SHRI CAPTAIN BRIJESH CHOWTA:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the manner in which the Ministry is working with banks and financial institutions to track and promote the use of property cards for securing institutional credit for rural citizens;
- (b) the current status of implementation of the SVAMITVA Scheme in Dakshina Kannada district of Karnataka, including the number of villages surveyed and property cards issued so far;
- (c) the timeline set for completion of drone-based property surveys in all revenue villages of the district;
- (d) whether the Ministry has identified any logistical or administrative challenges from the Karnataka State government, if so, the details thereof;
- (e) the status of integrating SVAMITVA data with Panchayats' Own Source of Revenue systems for transparent property tax collection; and
- (f) whether any villages in Dakshina Kannada remain excluded due to legal/technical//tenure issues, if so, the reasons for such exclusions and the corrective measures to cover them?

ANSWER

MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) The Ministry of Panchayati Raj has had several meetings and is in constant communication with the Department of Financial Services (DFS), State Level Bankers Committee (SLBC), Reserve Bank of India (RBI), as well as Banks to track and promote the use of property cards for securing institutional credit for rural citizens. The State Level Bankers Committee (SLBC) usually has an agenda item pertaining to credit against SVAMITVA property cards to facilitate the acceptance of property cards for mortgage purpose.
- (b) In the Dakshina Kannada District of Karnataka the drone survey has been completed in 81 villages out of the total 422 villages and 2,605 Property Cards have been distributed in those 81 villages.

- (c) The SVAMITVA Scheme will conclude in March 2026.
- (d) The Ministry has witnessed slow progress of drone flying, ground verification and distribution of property cards as challenges in the State for the implementation of SVAMITVA Scheme.
- (e) The State has not integrated the SVAMITVA data with the Panchayats' Own Source of Revenue system for transparent property tax collection.
- (f) The State Government has informed that the remaining villages in Dakshina Kannada district have not been taken up under SVAMITVA Survey due to the reason that this district does not have the Gramathana or compact habitation clusters. The habitations have a highly scattered settlement pattern.
